

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3418  
ANSWERED ON:15.12.2006  
ACCELERATED URBAN WATER SUPPLY PROGRAMME  
Argal Shri Ashok;Moghe Shri Krishna Murari

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Government proposes to change the criteria of population of 20 thousand to 50 thousand based on 1991 census under the Accelerated Urban Water Supply Programme;
- (b) if so, the details thereof;
- (c) whether the Government also proposes to implement Accelerated Urban Sewerage Programme on the lines of Accelerated Urban Water Supply Programme;
- (d) if so, the details thereof;
- (e) whether the Government proposes to take up the matter with the Life Insurance Corporation of India, HUDCO and other financial institutions in order to make adequate financial arrangements to implement Accelerated Urban Sewerage Programme and Accelerated Urban Water Supply Programme; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI AJAY MAKEN )

(a)&(b): No, Sir. Accelerated Urban Water Supply Programme (AUWSP) has been subsumed in recently launched scheme, namely Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) which envisages development of infrastructure facilities including water supply, sewerage, storm water drainage etc. in cities/towns which are not covered under Jawaharlal Nehru National Urban Renewal Mission (JNNURM).

(c)&(d): No, Sir. No such scheme of Accelerated Urban Sewerage Programme has been launched.

(e): No, Sir.

(f): Does not arise.